Annexure-7

Name of the corporate debtor: Lanco Vidarbha Thermal Power Limited; Date of commencement of LIQUIDATION: 30.06.2021; List of stakeholders as on: 30.06.2021 (Redrawn on 21.02.2024)

List of Other Stakeholders (Other than financial creditors and operational creditors)

(Amount in ₹)

SI	Name of		Identificatio	Details of claim		Details of claim admitted						Amount of				Remarks, if any
No.	stakeholders	stakeholders	n	r	eceived							contingent		rejected	under verification	
		(preference shareholders	No.	Date of	Amount	Amount of	Nature of	Amount	Whether	Amount	% share	claim	mutual			
		/ equity		receipt	claimed	claim admitted	claim	covered by	lien /	covered	in total		dues, that			
		shareholders / partners		1 -				lien or	attachment	by guarantee	amount		may be set-			
		/ others)						attachmen	removed?		of claims		off			
								t pending	(Yes/No)		admitted					
								disposal								
	Total				-	-								-	-	